

Annexure – 7

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP: 16/12/2022; List of creditors as on: 30/12/2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



*Jitender Kothari*  
**Jitender Kothari**  
 Interim Insolvency Professional of CIRP of  
 RNP Marketing and Cargo Private Limited  
 IP Regn. No. IBBI/PA-001/IP-P00540/2017-2018/10965  
 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023  
 702, Orchid A Wing, Evershine Park CHS,  
 Off Veera Desai Road, Andheri West, Mumbai-400053  
 Email: [jitenderkothari@rediffmail.com](mailto:jitenderkothari@rediffmail.com) Mobile No. 09969117020